

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

Through WhatsApp Only

58909 - 59034

Ref. No. _____/CIS-TRG.(26)/THC/2023

Dated : 20 DEC 2023

C I R C U L A R

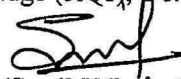
Sub : Sensitization Programmes on e-Court Services and e-Filing for Lawyers practicing in Commercial Courts

Reference is invited to the ibid subject and pursuant to the directions received from Delhi Judicial Academy, Hon'ble High Court of Delhi, a training programme on "Sensitization Programmes on e-Court Services and e-Filing for Lawyers practicing in Commercial Courts" has been scheduled through CISCO Webex Meeting application, as per schedule here under:-

Date	Meeting Number & Password	Time
22-12-2023	Meeting No. : 25195908558 Password : 123456	4:00 PM to 5:00 PM

All the Ld. Advocates practicing in Commercial Courts are requested to attend the training programme, as per schedule.

This issues with prior approval of Ld. Principal District & Sessions Judge (HQs), Delhi.


(Sunil Kumar Sharma)
Additional Sessions Judge /
Officer In-Charge (Computers)
Tis Hazari Courts, Delhi


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Copy forwarded to information and necessary action to :

1. All the Lawyers practicing in Commercial Courts (as per list attached) with request to attend the training programme, as per schedule.
2. Dr. Aditi Chaudhary, Director (Academics)/Chairperson (Officiating), Delhi Judicial Academy, Dwarka, New Delhi.
3. Sh. Pawan Kumar Jain, Chairman (IT & Digitization)/Centralized Computer Committee, Tis Hazari Courts, Delhi.
4. Sh. Milan Goel, Metropolitan Magistrate/Judge Master Trainer, West District, Tis Hazari Courts, Delhi, with request to impart the training being Master Trainer, as per schedule.
5. Mr. Rajeev Kumar, JA/DSA and Mr. Pawan Kumar, JA/DSA posted in Computer Branch, Tis Hazari Courts, Delhi to assist the Judge Master Trainer during the training programme.
6. PS to the Id. Principal District & Sessions Judge (HQs) with request to place before Id. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
7. In-Charge, Care Taking Branch, Central District be requested to make necessary arrangements of tea & snacks for the Judge Master Trainers & assisting staff.
8. Reader to the undersigned.
9. Dealing Official (Website)/LAYERS (R&I, Central & West) are directed to upload the same.


Additional Sessions Judge /
Officer In-Charge (Computers)
Tis Hazari Courts, Delhi